

Shri Dharma Vira's leave the State Government had to pay the leave allowance to him and also the full salary of a Governor to the Chief Justice discharging the functions of the Governor.

(b) Acting arrangements as were made cannot be avoided when a Governor is granted leave.

(c) The question does not arise. Shri Dharma Vira has resigned his office with effect from 1st August, 1969.

OWNING OF LAUNCHES BY RUBI AND CO.

*631. SHRI M. V. BHADRAM : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to refer to the answer to Starred Question No. 380 given in the Rajya Sabha on 6th August, 1969 and state :

(a) the amount of hire charges recovered during the last three years 1966-67, 1967-68 and 1968-69 by the Port Trust ;

(b) whether Rubi and Co. owns launches or boats licensed by the Port Trust ; and

(c) whether any complaint was made to the Chairman Port Trust in the last month regarding unauthorised use of port launch (Nalini) by a gentleman of the said company ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH) : (a) The Port Trust has intimated that no hire charges were recovered as no launch was exclusively used for conducting surveys.

(b) Rubi and Co. owns a boat licensed by the Port Trust.

(c) Yes, Madam.

A. R. C. RECOMMENDATION REGARDING THE APPOINTMENT OF JOINT SECRETARIES IN THE MINISTRIES

*632. SHRI A. C. GILBERT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have approved the recommendations of the Administrative Reforms Commission to form a panel of Joint Secretaries for being posted in the Ministries ;

(b) if so, whether the panel has been formed and approved by the Cabinet ;

(c) the number of officers on the panel and the number of officers absorbed in the Ministries from the panel ;

(d) whether it is a fact that the officers so absorbed are according to their panel position or otherwise ; and if otherwise ; the reasons therefor and what steps have been taken for ensuring the appointments according to panel position ; and

(e) the names of the Ministries with number of officers absorbed against each Ministry from outside the panel ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The matter is under consideration.

(b) to (e) Do not arise.

CRP PLATOONS IN TAMIL NADU

*633. SHRI M. RUTHNASWAMY : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) the details of the total Platoons of the Central Reserve Police stationed in the State of Tamil Nadu ; and

(b) whether the permission of the State Government has been taken for stationing the Platoons of Central Reserve Police there ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) One of the Group Centres of the Central Reserve Police and one of the Recruits Training Centres are located at Avadi near Madras in the State of Tamil Nadu ; recruits to the CRP mostly from the Southern region are trained in this Regional Training Centre and are stationed there ; besides the Headquarters staff of the Group Centre are also stationed there ; there are no duty contingents in Avadi or anywhere else in Tamil Nadu.

(b) The question of permission of the State Government does not arise, as the Group Centre and the Training Centre are part of the CRP set-up and are among the many other such Centres in various parts of the country.